

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 19th July, 2024

No. LJ (B) 92/92/178 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Additional Deputy Commissioners as the Additional District Magistrate within Ri Bhoi District, with immediate effect until further orders -

1. Shri. M.B. Tongper, Additional District Magistrate, Ri Bhoi District.
2. Smt. B. Ranee, Additional District Magistrate, Ri Bhoi District.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 92/92/178 -A,
Copy forwarded to:-

Dated Shillong, the 19th July, 2024

1. The Deputy Commissioner, Ri Bhoi District, Nongpoh with reference to your letter No. DCRB(L&O)21/2014/Pt./148 Dt. 05.07.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannam
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.